

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 74 of 2018

In the matter of:

All India Chess Federation

.....**Appellant**

Vs

Competition Commission of India &Ors.

.....**Respondents**

Present:

For Appellant:-Ms. Shalini Kaul, Advocate

**For Respondent :-Ms. Neha Mishra and Mr. Ishan Arora, Advocates for R-(2-5)
Mr. Balaji Subramanian, Advocate for R-1**

ORDER

28.02.2020- Ms. Shalini Kaul Advocate, representing the Appellant submits that the arguing counsel Shri Mohan P., Senior Advocate, is out of station and could not make it to this Appellate Tribunal Today.

In view of the prayer, the matter is adjourned.

Let the Appeal be listed 'For Hearing' on **10th April, 2020** at 2:00 PM

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Shreesha Merla)
Member (Technical)**

**(Alok Srivastava)
Member(Technical)**

SC/NN